

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:5159
ANSWERED ON:28.04.2005
FURNISHING OF UNDERTAKING BY DTH COMPANIES
Patil Shri Balasaheb Vikhe

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether DTH companies have been asked to furnish an undertaking to the effect to ensure that a doubt content anti National messages will be blocked before it grants Internet Service Provider (ISP);
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether DTH companies have been represented the Government to review its decision;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

(a) to (d): M/s. ASC Enterprises Ltd., the sole DTH licensee was requested to clarify about the type of technology and the process through which it would be able to block pornographic content and anti national messaging through the proposed internet service and the monitoring arrangement to enforce blocking of such objectionable contents, in the context of Andhra Pradesh High Court order dated 30.9.2004 in WPMP No. 22740/2004 in WP No. 17351/2004. The company has replied that the ISP licensing conditions shall be adhered to.

(e): Th Government is armed with adequate powers to deal with the misuse of any devices. Besides, constitution of an authority to regulate content is being contemplated.